

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 17.10.2022 (MONDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1254 of 2022 & I.A. No. 3838 of 2022 (With Defects)	MannoJ Kumar Jain Vs. Central Bank of India & Anr.	Kumar Anurag Singh	
2.	Comp. App. (AT) (Ins) No. 1255 of 2022	New India Color Company Ltd. Vs. Samtex Desinz Pvt. Ltd. (In Cirp) & Anr.	Manish Raghav	
3.	Comp. App. (AT) (Ins) No. 1256 of 2022	Jayeh Tanna Vs. Jugraj Singh Bedi & Ors.	Soumya Dutta	

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By order of Hon'ble Chairperson

-sd/-

Registrar